

ITEM NO.26

Court 4 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.961/2021

NEIL AURELIO NUNES & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for IA No.107531/2021-EX-PARTE AD-INTERIM RELIEF and IA No.107530/2021-EXEMPTION FROM FILING AFFIDAVIT, IA No.151435/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.166090/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.107531/2021 - EX-PARTE AD-INTERIM RELIEF, IA No.107530/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.139369/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.117671/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.151431/2021 - INTERVENTION APPLICATION, IA No.146778/2021 - INTERVENTION APPLICATION, IA No.146595/2021 - INTERVENTION APPLICATION, IA No.472/2022 - INTERVENTION APPLICATION, IA No.166095/2021 - INTERVENTION/IMPLEADMENT and IA No.110006/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.139366/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.117669/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

WITH W.P.(C) No.967/2021 (X)

(With appln.(s) for IA No.107614/2021 - EX-PARTE AD-INTERIM RELIEF, IA No.107613/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No.110016/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1002/2021 (X)

(With appln.(s) for IA No.135308/2021 - INTERVENTION APPLICATION and IA No. 111778/2021 - STAY APPLICATION)

W.P.(C) No.1021/2021 (X)

(With appln.(s) for IA No.139402/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(C) No.1105/2021 (X)

(With appln.(s) for IA No.127675/2021 - EX-PARTE STAY and IA No.127676/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 05-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Arvind Datar, Sr. Adv.  
Ms. Charu Mathur, AOR  
Mr. Sanjay Kumar Dubey, Adv.  
Mr. Rahul Unnikrishnan, Adv.  
Mr. Malak Bhatt, Adv.

WP 1002/21 Mr. Shyam Divan, Sr. Adv.  
Mr. Vivek Singh, AOR

WP 1021/21 Mr. Subodh S. Patil, AOR

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. K.M. Nataraj, ASG  
Mr. Apurva Kurup, Adv.  
Mr. Vatsal Joshi, Adv.  
Mr. Shailesh Madiyal, Adv.  
Mr. Sugosh Subramanyam, Adv.  
Mr. Amrish Kumar, AOR  
  
Mr. Vikramajeet Banerjee, ASG  
Ms. Archana Pathak Dave, Adv.  
Ms. Swarupama Chaturvedi, Adv.  
Mr. Vikas Bansal, Adv.  
Mr. Gurmeet Singh Makker, AOR  
  
Mr. Gaurav Sharma, AOR  
Mr. Kirtiman Singh, Adv.  
Mr. Waize Ali Noor, Adv.  
Mr. Dhawal Mohan, Adv.  
Mr. Prateek Bhatia, Adv.  
Ms. Srirupa Nag, Adv.  
Mr. Taha Yasin, Adv.

Mr. P. Wilson, Sr. Adv.  
Mr. R. Nedumaran, AOR  
Ms. Chandra Priya C., Adv.  
Mr. Mukul Lather, Adv.

Mr. A. Mariarputham, Sr. Adv.  
Mr. V. Krishnamurthy, Sr. Adv. AAG  
Dr. Joseph Aristotle S., AOR

Mr. V.K. Biju, AOR  
Ms. Ria Sachthey, Adv.  
Mr. Chetanya Singh, Adv.  
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.  
Mr. Shaji George, Adv.  
Ms. Vijay Laxmi, Adv.

Mr. Devashish Bharuka, AOR  
Ms. Sarvshree, Adv.  
Mr. Justine George, Adv.

Mr. Anand Grover, Sr. Adv.  
Mr. Apoorve Karol, Adv.  
Mr. Mithu Jain, AOR  
Mr. Kartikay Trivedi, Adv.

Mr. Subodh S. Patil, AOR

Mr. Shashank Ratnoo, Adv.  
Mr. Vikram Hegde, Aor  
Mr. Shantanu Lakhotia, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Put up for further hearing tomorrow (6.01.2022) immediately after the fresh matters.

**(CHETAN KUMAR)**  
A.R. -cum-P.S.

**(SAROJ KUMARI GAUR)**  
Court Master